

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 8948

22nd September, 2021

NOTIFICATION

It is hereby notified that Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit in Division Bench on **23.09.2021 (Thursday) at 10.30 A.M.** and will take up **WA No. 222 of 2021**. Hon'ble Mr. Justice S. Talapatra will sit in Single Bench immediately after rising of the aforesaid Division Bench and will take up cases as per the Daily Cause List **through virtual mode**.

Hon'ble the Chief Justice & Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Division Bench on **23.09.2021 (Thursday)** immediately after rising of the aforesaid Division Bench to take up **WP(C) No.637 of 2021**. The respective Single Benches of Their Lordships will sit immediately after rising of the Division Bench-I on that day.

It is also notified that Hon'ble Mr. Justice A. Lodh will not be available for judicial work **on 23.09.2021 (Thursday) and on 24.09.2021 (Friday)**. However, a person desirous of obtaining urgent order in respect of any matter scheduled to be taken up by the single Bench of Hon'ble Mr. Justice A. Lodh on 23.09.2021 (Thursday) and on 24.09.2021 (Friday) may mention the same before the court of Hon'ble Mr. Justice S. G. Chattopadhyay on the respective dates.

By order,

Sd/-

(V. Pandey)

Registrar (Judicial)

NoF.40(1)-HCT/Judl/Roster/2021/ 8949-76

21st September, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


22.09.24

Registrar (Judicial)